

[Print](#)**Defective Case Register from 2026-01-03 to 2026-01-03**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/40727/2025	SMRUTI RANJAN ROUT	2026-01-03	Vakalatnama properly stamped, Executed and accepted - Erl.No.not furnished 2.Code Wrongly indicated
2	D-LAA/54387/2025	SOURAV SUMAN BHUYAN	2026-01-03	1.D.C.Fee of Rs.1050123/- to be Paid. 1.C.Fee Payable be corrected.2.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
3	D-CRLA/40392/2025	SURESH CHANDRA PRADHAN	2026-01-03	Put up for S.R. after redacting the names relatives of victim at page Nos.4 and 7 from appeal memo
4	D-MATA/54740/2025	BAMADEV BARAL	2026-01-03	annexure 2 not legible
5	D-WA/54798/2025	SAROJ KUMAR JEE,A.G.A	2026-01-03	1.Code Not indicated in cause title.
6	D-WP(C)/55458/2025	BIPIN KUMAR NAYAK	2026-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
7	D-CRLREV/40838/2025	SOUBHAGYA KUMAR DASH	2026-01-03	1Being aggrieved and ground not mentioned. 2Paragraph not correctly mentioned in declaration and affidavit petition as well as I.A. 3 Good ground certificate not furnished
8	D-WP(C)/52794/2025	SASWATI MOHAPATRA	2026-01-03	1. Age of the deponent in affidavit not tally with C.T.
9	D-WA/54978/2025	AISHWARYA DASH,A.S.C	2026-01-03	i) Reference certificate not furnished. ii) Affidavit not in proper format in I.A.
10	D-BLAPL/40820/2025	PRANAYA KUMAR MAHARAJ	2026-01-03	1. In Index, Annexure-3 and also paragraph 4 of the application, Charge sheet date wrongly furnished, 2. In Annexure 4 and 5 statement of witness of the person wrongly furnished as per Index.
11	D-RSA/54790/2025	TAPOBANTA BARIK	2026-01-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs.300/- Payable Not Paid. Put up for further S.R after payment of C.Fee for computing the period of limitation.
12	D-RSA/55219/2025	PRASANTA KUMAR SATAPATHY	2026-01-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Provision of Law in the I.A not furnished and averment made be corrected.
13	D-RSA/55223/2025	SUVALAXMI DEVI	2026-01-03	Valuation of the Appeal be corrected.
14	D-WP(C)/52896/2025	GANESH PRASAD SAMAL	2026-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				D.Fee of OSBC RS.50/- not paid in the v.nama.
15	D-RSA/54869/2025	TUSAR KUMAR MISHRA	2026-01-03	1. Period of Delay 05 days.
16	D-RSA/55270/2025	M. BALAKRISHNA RAO	2026-01-03	Page No-34 not accompanied with the Memo. of Appeal.
17	D-WA/54800/2025	DEBASHIS TRIPATHY,A.G.A	2026-01-03	i) Serial no not mention in proforma respondent in cause title. ii) Legible copy of page no. 39-42 are to be filed.
18	D-WP(C)/52895/2025	GANESH PRASAD SAMAL	2026-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 16 to 23 not partial neat.D.Fee of OSBC Rs.50/- not paid.
19	D-RSA/54889/2025	UMA CHARAN MISHRA	2026-01-03	C.Fee Payable be corrected in the Memo.of Appeal.
20	D-RSA/55303/2025	PARTHA SARATHI NAYAK	2026-01-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
21	D-WP(C)/54052/2025	NIHAL RATH	2026-01-03	Date not correct in para -9 in annexure-11.
22	D-CMAPL/55462/2025	GYANENDRA KUMAR TRIPATHY	2026-01-03	AU fee Rs 2.25/- to be paid 2.Day of delay left blank in para no. 5 and prayer of I.A.
23	D-CONTC/54263/2025	ADV.	2026-01-03	1. Name of the opp. party in cause title not tally with Index , synopsis and Affidavit.
24	D-RSA/55442/2025	SUKANTA KUMAR NAYAK	2026-01-03	1.D.C.Fee of Rs.2673/- to be Paid. 1.Valuation of the Appeal be corrected.2.Put up for further S.R after Payment of D.c.Fee for computing the period of limitation.
25	D-CONTC/55372/2025	JAYDEEP PAL	2026-01-03	THIS CONTC IS A PREMATURE ONE
26	D-WP(C)/55005/2025	BISHNU PRASAD PRADHAN	2026-01-03	Year of the case in Synopsis and Date Chart not correctly furnished..RESPONDENT NO 3 ADDRESS NOT MENTIONED
27	D-WA/53794/2025	DEBARAJ MOHANTY,A.G.A	2026-01-03	PAGING OF SYNOPSIS AND DATE CHART BE OMITTED2.PAGE NO. 1 HEADING DATE AND MONTH OF DISP. IS WRONG 3.IN C.T OF W.A PETNR NO. 2 WAS NOT PARTY IN W.P (c) . IN INDEX SL.NO.4 ORDER DATE AND IN HEADING ALSO WRONG.4. NOT PROPERLY ADDRESS TO THE HONBLE COURT
28	D-WA/53652/2025	SAROJ KUMAR JEE,A.G.A	2026-01-03	1.IN PAGE NO.1 HEADING DATE OF DISP. IS WRONG 2. AFTER PAGE NO.59 ONE PAGE NOT PAGINATED.3.IN PAGE NO.18 OF PRAYER , DATE OF DISP. IS WRONG 4. IN ANNEX-1 (PAGE NO.20) W.P(C) NO. IS WRONG5.IN BEING AGGRIEVED,PAGE NO. 13 ORDER DATE IS WRONG

29	D-CMAPL/55542/2025	PRASANTA KUMAR SATAPATHY	2026-01-03	Period of Delay 3422 days delay 2.AU fee Payable Rs-2.25. Rs-2/- paid. Rs-0.25/- to be paid.
30	D-WP(C)/52834/2025	AMAR NATH JHA	2026-01-03	Page no.41 not fullfledged.
31	D-CRLMP/39393/2025	BYOMAKESH TRIPATHY	2026-01-03	1. Address of the op. no.1 not correctly furnished in cause title.
32	D-RVWPET/55530/2025	SANATAN DAS	2026-01-03	AU fee Rs 2.25/- to be paid. i) Valuation of suit and court fee not furnished in RVWPET. ii) Respondent no. 1 not mention in page no. 3.iii) Para no. not correctly furnished in declaration. iv) Page no. 2 in v. nama not attested by the advocate. V) Respondent no. R 1. A. 1 to 5 are not party in RSA. vi) Detail description of R. 1.D to G to be furnished. vii) Put up for SR after removal of defect.
33	D-CONTC/53324/2025	ADV.	2026-01-03	FULL SIGNATURE OF PETITIONER NOT MADE IN AFFIDAVIT (DEPONENT)
34	D-CRLREV/40847/2025	IPSA RAJGURU MOHAPATRA	2026-01-03	1.Page 13 and 14 alternative mentioned. 2 Paragraphs not correctly mentioned in declaration in I.A.
35	D-WA/53730/2025	AJAYA KUMAR NANDA	2026-01-03	VERNACULAR CERTIFICATE NOT FURNISHED 2. IN PAGE NO.09 OF PRAYER THE W.P(C) NO. IS WRONG
36	D-RSA/54485/2025	PRABIN DAS	2026-01-03	1.Valuation and C.Fee Payable not furnished in the Memo. of Appeal.2.Fixed C.Fee of Rs.12/-Paid under which Provision not mentioned. Put up for further S.R after rectification.
37	D-CONTC/55361/2025	ADV.	2026-01-03	1. Reference Certificate not furnished.
38	D-MATA/54982/2025	ASIT KUMAR OTTA	2026-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
39	D-WP(C)/52897/2025	SANTOSH KUMAR MAHANTY	2026-01-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of order vide annex-3 not tally with Index.Page 45 to 49 not found.
40	D-WP(C)/55243/2025	AUROBINDA SAHOO	2026-01-03	The copy of the appointment order dtd.15.03.1993 mentioned in the Index (Anx-1) not tally with para-4 body of the petition and under Annex-1.
41	D-MATA/55494/2025	BIKRAM KESHARI RAJ	2026-01-03	Period of Delay 12 days 2.date of judgement in correct at being aggrieved
42	D-EXP/54531/2025	ADV.	2026-01-03	Put up for SR after filing of c. copy of impugned order dtd. 15.2.2019.
43	D-BLAPL/40833/2025	PRASANTA KUMAR ROUTRAY	2026-01-03	1. In declaration under affidavit, signature date not furnished by deponent. 2. Further in certificate,Adv date of sign not furnished.
44	D-WP(C)/55251/2025	AUROBINDA SAHOO	2026-01-03	After page no.25 Page no.27 wrongly mentioned instead of page no.26.
45	D-MATA/55233/2025	ANIMESH SINGH	2026-01-03	good ground certificate not furnished

46	D-MATA/55229/2025	SUSANTA KUMAR TRIPATHY	2026-01-03	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 /- not paid
47	D-WP(C)/52762/2025	MANAS RANJAN KHATUA	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
48	D-WP(C)/52802/2025	SOURAV SUMAN BHUYAN	2026-01-03	1. C.T. of annex.1 not filed.2. page no.38 partially neat. 3.Name of ops. in annex.9 not properly furnished in cause title.
49	D-WP(C)/52837/2025	SUJAY SHANKER SINGHDEO	2026-01-03	Detail address of the Opp.party no.1 not mentioned in the cause title.
50	D-WP(C)/52875/2025	ASHOK KUMAR MOHANTY	2026-01-03	1.D.C.Fee of Rs.6/- to be paid on C.T
51	D-MATA/54374/2025	PRAVASH CHANDRA JENA	2026-01-03	further SR after filling of c copy
52	D-WP(C)/55473/2025	ALOK KUMAR PANDA	2026-01-03	Page nos.27 to 32 not neat.
53	D-MATA/54407/2025	MANOJ KUMAR PATI	2026-01-03	Period of Delay 23 days
54	D-MATA/55292/2025	PARTHA SARATHI NAYAK	2026-01-03	Period of Delay 5 days
55	D-MATA/54791/2025	TAPOBANTA BARIK	2026-01-03	good ground not furnished
56	D-WP(C)/52864/2025	PRASHANTA KUMAR NAYAK	2026-01-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
57	D-MATA/55248/2025	ABHIMANYU PARIDA	2026-01-03	Vakalatnama properly stamped, Executed and accepted - not proper stamped
58	D-RSA/54438/2025	GOKULANANDA SAHU	2026-01-03	1. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid
59	D-ABLAPL/40798/2025	JAYADEBA BEHERA	2026-01-03	14-NOT PROPERLY INDEXED.
60	D-WP(C)/54235/2025	PRADIPTA KISHORE BHUYAN	2026-01-03	1.Name of the Petitioner Not correctly Furnished in the V.Nama.
61	D-WA/53808/2025	GYANALOKA MOHANTY,S.C	2026-01-03	i) Appellant no. 5 not party in wp (c). ii) Appellant no. 3 and Proforma respondent no. 2 are same. iii) Op. no. 5 in wp(c) not made a party in appeal memo.iv) Undertaking for translated copy of Hindi not filed.
62	D-ABLAPL/40858/2025	ANJAN KUMAR BISWAL	2026-01-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. I) Name of the victim and her relatives be redacted from Cause title, Affidavit and para-3 of the petition.ii) For further S.R.
63	D-BLAPL/40860/2025	BISWARANJAN DALAI	2026-01-03	i) H. C. B. A. M. W. S. of Rs. 50/- not paid.
64	D-CRLREV/40650/2025	BISWAJIT PASAYAT	2026-01-03	1. Authentication fee Rs 7.70/- not paid in Annex-2 2. Authentication fee Rs5.50 /- not paid in Annex-3 3. Address of Honourable TheC.J not mentioned in petition

65	D-WP(C)/55482/2025	SATYAJIT BEHERA	2026-01-03	W.P.C (OAC) No. 2998/2018 mentioned in the prayer portion appears to be wrong.
66	D-WP(C)/52865/2025	PRASHANTA KUMAR NAYAK	2026-01-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
67	D-CRLREV/40823/2025	DIPTI RANJAN MOHAPATRA	2026-01-03	Authentication fee Rs 5.50/ not paid on C.copy in Annex-1
68	D-RSA/54524/2025	BHAWANI SANKAR PANIGRAHI	2026-01-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.2800/- to be Paid Put up for further S.R after filing the D.C.Fee for computing the period of limitation.2.Synopsis and Date Chart not related to this Appeal.
69	D-WP(C)/52835/2025	AMAR NATH JHA	2026-01-03	Page no.41 not fullfledged.
70	D-WP(C)/52829/2025	SURJYA NARAYANA SAHU	2026-01-03	Page no. 9 and 10 not neat and legible.
71	D-RSA/54481/2025	BASUDEV MISHRA	2026-01-03	Question of Maintainability.
72	D-BLAPL/39373/2025	SANJIT MISHRA	2026-01-03	1. TR case number not furnished in cause title and Prayer of the petition.
73	D-WP(C)/52804/2025	PRAFULLA KUMAR MOHAPATRA	2026-01-03	page no.12 partially neat
74	D-CONTC/53091/2025	ADV.	2026-01-03	REFERENCE CERTIFICATE NOT FURNISHED
75	D-WP(C)/52879/2025	SHASHI BHUSAN JENA	2026-01-03	Annexure -4 not neat.
76	D-BLAPL/38957/2025	MAITRIJIT MOHANTY	2026-01-03	Lower Court case No. mentioned in the petition has not been reflected anywhere in Free copy/Certified copy.Also the case type mentioned as Spl.CT is incorrect.
77	D-CRLA/40287/2025	AMITAV TRIPATHY	2026-01-03	Put up for S.R. after redacting the names of informant her relatives from appeal memo
78	D-BLAPL/40831/2025	JYOTIRMAYA SAHOO	2026-01-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
79	D-ABLAPL/40862/2025	ANSUMAN PANDA	2026-01-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name of the victim and her relatives be redacted from the cause title ,para-3 of the petition and Affidavit.ii) Deponent not signed in the affidavit.iii) For further S.R. iv).Name Of The Filing Advocate Not In Capital Letters In The Petition
80	D-BLAPL/40840/2025	AMULYA RATNA PANDA	2026-01-03	1. Pending before the court mentioned in the cause title not tally with Rejection order. 2. H.C B.A M.W S Rs 50/- to be paid in V. Nama

81	D-RSA/55552/2025	HRUDANANDA MOHAPATRA	2026-01-03	1. Court Fee Rs.1143/- Payable Not Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/-Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 3. A-6 not executed the Vakalatnama 4.The discrepancy in the name of A-7 and A-8 as per Vakalat. be reconciled.5.One Shantilata Sahoo,stranger executed the Vakalat. be corrected.6.Put up for further S.R after Payment of C.Fee for computing the period of limitation
82	D-RSA/54501/2025	AMIT PRASAD BOSE	2026-01-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
83	D-CRLMC/38602/2025	SILABHADRA SASTRY	2026-01-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Declaration of the Deponent not furnished in affidavit. 2. Date of order not correctly furnished in the Prayer of the petition.
84	D-CRLA/40372/2025	RAMESH CHANDRA MAHARANA	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.In Vakalatnama Mobile No. not furnished 2.Status of appellant not furnished 3-Page Nos. not marked on index in SL,No.2 . 4-Date of trial court judgement and Trial court case No. not mentioned in being aggrieved para
85	D-WP(C)/52770/2025	KALI PRASAD MOHANTY	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
86	D-BLAPL/40837/2025	HIMANSHU SEKHAR MISHRA	2026-01-03	1. Annexure-2 not attested.
87	D-WA/54830/2025	MANOJA KUMAR KHUNTIA	2026-01-03	1.Court Fee 12/ not paid 2.AU fee Rs 2/ not paid 3. Code not indicated
88	D-MACA/54270/2025	KAPILA CHARAN NAYAK	2026-01-03	further SR after filling of c copy
89	D-CONTC/53602/2025	ADV.	2026-01-03	1. CONTC number not correctly furnished 14th line of the para no.3.
90	D-CRLLP/40504/2025	DILIP KUMAR SAHU	2026-01-03	S.r. will be made after filing of C.copy/ Free copy of order dtd.24-6-2025.
91	D-MATA/54283/2025	SOHAN MISHRA	2026-01-03	Period of Delay 3 days 2. marital status not furnished
92	D-CRLA/40850/2025	LALATENDU SAMANTARAY	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Father name of appellant not furnished
93	D-WP(C)/52615/2025	ADITYA NARAYAN DASH	2026-01-03	.Subject Code Not Furnished .

94	D-CRLMC/40017/2025	BISHNU PRASAD PRADHAN	2026-01-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
95	D-RPFAM/55499/2025	PRATAP CHANDRA MISHRA	2026-01-03	it register as CRLMP
96	D-MACA/54698/2025	PRAKASH KUMAR MOHANTY	2026-01-03	statutory deposit not made
97	D-RSA/54568/2025	GYANA RANJAN MAHAPATRA	2026-01-03	Put up for further S.R after disposal of I.A for C.Fee for computing the period of limitation.
98	D-CRLMP/39349/2025	BIKRAM CHANDRA GHADEI	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. PS number not correctly furnished Sl. no.4 in Index. 2. Affidavit not Notarized.
99	D-CRLMA/39696/2025	ADV.	2026-01-03	C. copy of order not page mark as well as Index.
100	D-WP(C)/52421/2025	BHABANI PRASAD MOHANTY	2026-01-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-CRLA/40687/2025	KAUSTUVA MOHANTY	2026-01-03	This may be registered as C.R.L.L.P.
102	D-CRLMC/39937/2025	LAXMIDHAR DASH	2026-01-03	1. Provision of law not correctly furnished. 2. Nomenclature not correctly furnished Sl. no.3 in Index and Reference certificate. 3. Necessary correction be made on body of the petition.
103	D-MACA/54583/2025	DEBASISH PATNAIK	2026-01-03	AU fee Rs 2/ not paid 2.vernacular certificate not furnished
104	D-ABLAPL/39777/2025	PRASANTA KUMAR PANDA	2026-01-03	1. Ann.1 page 11 not legible. 2. Occupation of Deponent not mentioned. 3. Details of Informant in Para 3 be redacted.
105	D-CRLA/40284/2025	BISHNU PRASAD PRADHAN	2026-01-03	1.Status of appellant not furnished 1-Page Nos.not correctly furnished on index as per the brief, 2-Para No. wrongly furnished in declaration of I.A.
106	D-ABLAPL/40818/2025	PRASANTA KUMAR PANDA	2026-01-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name of the Informant be redacted from para -3 of the petition.
107	D-BLAPL/40826/2025	RAMESH CHANDRA ROUT	2026-01-03	1. Free copy/ Certified copy of Rejection order not filled.
108	D-MACA/54150/2025	DEBASISH PATNAIK	2026-01-03	Vakalatnama properly stamped, Executed and accepted - not proper stamped
109	D-MACA/54618/2025	LAKSMIDHAR KABI	2026-01-03	payment of c fee not furnished, d ate of judgement not correct at being aggrieved
110	D-MACA/54032/2025	SOMNATH ROY	2026-01-03	Period of Delay 287 days 2.statutory deposit not made

111	D-RSA/54463/2025	PRAKASH KUMAR MOHANTY	2026-01-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Provision of Law Indicated but Incorrect. 1.Valuation and C.Fee Payable be furnished in the Memo. of Appeal.2.Between Pages No-14 and 15 two Pages are there to be numbered.Put up for further S.R after rectification and after Payment of C.fee for computing the period of limitation.
112	D-CRLREV/40516/2025	TUSAR KUMAR MISHRA	2026-01-03	1. Good ground certificate not furnished
113	D-WP(C)/52503/2025	GAJENDRANATH ROUT	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 14 15 16 22 and 23 not neat.
114	D-BLAPL/40829/2025	RAMESH CHANDRA ROUT	2026-01-03	1. Free copy/ Certified copy of Rejection order not filled.
115	D-WP(C)/52710/2025	GOBARDHAN NAYAK	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-WP(C)/54713/2025	DEBADUTTA KANUNGO	2026-01-03	1.Grounds before Prayer Not Furnished.
117	D-WP(C)/52724/2025	GOBARDHAN NAYAK	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 partially not legible.
118	D-CRLREV/40691/2025	SARBESWAR SAHOO	2026-01-03	Good ground not furnished.
119	D-RSA/1/2026	ASIT KUMAR OTTA	2026-01-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.5673/- to be Paid. 2. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid 3.Valuation and C.Fee Payable be furnished in the Memo.Of Appeal.4. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
120	D-RVWPET/55378/2025	ADAM ALI KHAN	2026-01-03	Code Incorrect. i) Valuation of appeal and court fees are not furnished in RVWPET. ii) Affidavit made by Banshita Sahoo in the petition and V. nama executed by Chinmayee Bhol is not the one and the same person. Put up for SR after removal of defects.
121	D-WP(C)/52996/2025	TRILOCHAN PANIGRAHI	2026-01-03	1.Adhesive Stamp of Rs.30/- Not Paid On affidavit.
122	D-MACA/54582/2025	DEBASISH PATNAIK	2026-01-03	name of op 1 to be correct

123	D-CRLREV/40448/2025	SATYAJIT MOHAPATRA	2026-01-03	1. Good ground certificate not furnished
124	D-CRLREV/40791/2025	PRAKASH RANJAN BARIK	2026-01-03	1.Period of Delay 1 days delay, Limitation petition not filed 2.Good ground certificate not furnished.
125	D-MACA/53958/2025	PRAMOD KUMAR TRIPATHY	2026-01-03	Period of Delay 10 days 2.AU fee Rs 2/ not paid
126	D-CRLREV/40187/2025	LALATENDU JENA	2026-01-03	1. Period of Delay 44 days delay, limitation petition not filed . 2.CRLMC mentioned instead of CRLREV in I.A. petition. 3. Good ground certificate not furnished
127	D-WP(C)/52475/2025	ASISH CHANDRA RATH	2026-01-03	8-CAUSE TITLE NOT IN ORDER.
128	D-CRLREV/40717/2025	SIBA RANJAN POLAI	2026-01-03	1.Good ground certificate not furnished. 2. Vernacular certificate not furnished. 3 . Days limitation not mentioned in I.A. prayer part. 4. page no - 15 not legible.
129	D-CRLREV/40799/2025	RABINDRA KUMAR MISHRA	2026-01-03	Period of Delay 27 days delay, limitation petition not filed. 1 Page no 88 not available in Annex-8.2 .Pages 19 ,20 and21 not available in petition. 3. Good ground certificate not furnished
130	D-CONTC/53598/2025	ADV.	2026-01-03	1. Name of the Father not correctly furnished in cause title. 2. Page no.15 Annex-2 not exhibited.
131	D-WP(C)/52993/2025	DURGA PRASAD PANIGRAHI	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
132	D-LAA/54802/2025	RAJKISHORE SWAIN	2026-01-03	1.Valuation and C.Fee Payable Not Furnished.2.Question of Maintainability.
133	D-CRLREV/40560/2025	PRATAP CHANDRA MISHRA	2026-01-03	1.Authentication fee due on the (a) Copy of Trial Court Judgement c. copy Annex-5 not filed 2.C. copy of Annex-5 not filed 3.Honourable C.J not mentioned in Page no-2 in petition and I.A.
134	D-CRLA/40856/2025	SURYASNATA MOHAPATRA	2026-01-03	AU fee Rs 27.50 payable, Rs.5.00 paid, D.C.Fees Rs.22.50 to be paid 2. Synopsis and Date chart not page mark on index
135	D-CRLMC/39936/2025	SATYARANJAN DAS	2026-01-03	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Special case number not correctly furnished in cause title. 2. Certified copy of annex-1 not filed. 3. Petitioner no.2 not executed on V.nama
136	D-CRLREV/40659/2025	AMLAN SHAKTI PAUL	2026-01-03	C.copy Annex-1 not filed
137	D-LAA/54808/2025	RAJ KISHOR SWAIN	2026-01-03	Question of Maintainability.
138	D-CRLREV/40582/2025	ALOK KUMAR MOHAPATRA	2026-01-03	1. Period of Delay 281 days delay, Limitation petition not filed 2. Authentication fee due on the (a) Copy of Trial Court Judgement C. copy

				Annex-1 not filed. 3.C. copy Annex -1 not filed.
139	D-WP(C)/52578/2025	GOPINATH PANDA	2026-01-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of copy of letter vide annex-4 not tally with Index.Paragraph not correctly mentioned in the affidavit.D.Fee of OSBC Rs.50/- not paid in the v.nama.
140	D-CRLMC/39970/2025	BIKRAM CHANDRA GHADAI	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Year of P.S.Case No. not correctly furnished in para-3 of the petition.Put up for further S.R.
141	D-CRLMC/39932/2025	BIKASH KARNA	2026-01-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
142	D-BLAPL/40843/2025	AMULYA RATNA PANDA	2026-01-03	1. H.C B.A M.W S Rs 50/- to be paid in V>Nama
143	D-WP(C)/52945/2025	PADMANAVA JENA	2026-01-03	.Receipt Showing Serv.copy To cg not Filed.
144	D-FAO/54304/2025	SANGRAM JENA	2026-01-03	further SR after filling of c copy
145	D-LAA/54828/2025	RAJ KISHOR SWAIN	2026-01-03	Question of Maintainability.
146	D-WP(C)/52598/2025	TUSAR KUMAR MISHRA	2026-01-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Nomenclature not correctly mentioned in the affidavit.
147	D-CRLLP/40771/2025	PARTHA SARATHI NAYAK, A.G.A.	2026-01-03	1.AU fee Rs 25.30 payable and not paid 2.Original page Nos.9 and 10 of trial court judgement not properly arrange
148	D-CONTC/53555/2025	ADV.	2026-01-03	Age of the petitioner not tally with affidavit.
149	D-CRLMC/40439/2025	AMIT PRASAD BOSE	2026-01-03	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
150	D-LAA/54381/2025	SOURAV SUMAN BHUYAN	2026-01-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Valuation of the Appeal be corrected and C.Fee Payable be furnished.2.The Case No and Date of order in the Prayer portion be corrected.Put up after rectification.
151	D-CRLA/40844/2025	BIKRAM KESHARI RAJ	2026-01-03	1.Provision of Law Wrongly furnished in B.N.S.S. 2.Date of trial court judgement not

				furnished in being aggrieved para, 3. Para No.U twice mentioned in grounds.
152	D-CRLMC/39892/2025	SOUBHAGYA KUMAR DASH	2026-01-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Two Index filed but 1st Index is not necessary. 2. Put up for SR after removal of defects.
153	D-WP(C)/52599/2025	SANJIB KUMAR BHANJADEO	2026-01-03	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. D.C.Fee of Rs.18 not paid.Serial no-5 affidavit in the I.A not correctly mentioned
154	D-RSA/55523/2025	SATYANARAYAN MOHAPATRA	2026-01-03	1.Page No-19 not accompanied,Between Pages No-43 and 44 two Pages are there to be numbered.2.Entire Appeal Memo. and Annexures be properly Page Marked and Index be corrected.
155	D-CRP/54065/2025	GAJENDRANATH ROUT	2026-01-03	Question of Maintainability.
156	D-LAA/54811/2025	RAJ KISHOR SWAIN	2026-01-03	Question of Maintainability.
157	D-CONTC/53127/2025	ADV.	2026-01-03	PAGING OF INDEX and SYNOPSIS BE OMITTED
158	D-ABLAPL/40864/2025	ANSUMAN PANDA	2026-01-03	1. O.P. no.2 not sign in the v.nama.2. page no.7 and 8 not neat and legible.
159	D-WP(C)/53000/2025	MRUGANKA MAULI PATNAIK	2026-01-03	1. This may be registered under TRPC 2..Receipt Showing Serv.copy To Ag not Filed.
160	D-CRLMA/39606/2025	ADV.	2026-01-03	i) C. copy of order not page mark as well as Index. ii) ABLAPL no. not mention in reference certificate.
161	D-LAA/54826/2025	RAJ KISHOR SWAIN	2026-01-03	Question of Maintainability.
162	D-CONTC/53120/2025	ADV.	2026-01-03	1. REFERENCE CERTIFICATE NOT FURNISHED 2.NOT ADDRESS TO THE HONBLE COURT
163	D-WP(C)/55108/2025	PRASANTA KUMAR MISHRA	2026-01-03	1. Address of the Respondent no-6 not mentioned in the cause title. 2..Subject Code Not Furnished .
164	D-ABLAPL/40845/2025	BINOD KUMAR HATI	2026-01-03	i) Paragraph no. mentioned in affidavit not correct.
165	D-ABLAPL/40866/2025	ANJAN KUMAR BISWAL	2026-01-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
166	D-SAO/55268/2025	M. BALAKRISHNA RAO	2026-01-03	Question of Maintainability.

167	D-WP(C)/53013/2025	BIRANCHI NARAYAN MOHANTY	2026-01-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. In affidavit, surname of the petitioner wrongly furnished.
168	D-CRLA/40463/2025	DEBASNAN DAS	2026-01-03	Mobile Nos. not furnished 2. Status of appellant not furnished 1-Trial court case No. not furnished in synopsis, para-1,being aggrieved para and prayer para of appeal memo and I.As. 2-Provision of law not furnished in I.A.No.3592/2025
169	D-LAA/54834/2025	RAJ KISHOR SWAIN	2026-01-03	Question of Maintainability.
170	D-WP(C)/54633/2025	ALOK KUMAR PANDA	2026-01-03	Page no. 94 not in proper place.
171	D-WA/53842/2025	PRAVASH CHANDRA MAHAPATRA	2026-01-03	AU fee Rs 2.25/- to be paid. 2.Code Not furnished. 3.Neat copy of page no. 45 to be filed
172	D-CRLA/40416/2025	JAJATI KESHARI KHUNTIA	2026-01-03	Receipt showing copy on A.G. Not attached
173	D-CRLA/40602/2025	BIRAJA PRASAD TRIPATHY	2026-01-03	Provision of Law Wrongly furnished
174	D-LAA/54835/2025	RAJ KISHOR SWAIN	2026-01-03	Question of Maintainability.
175	D-CRLMP/39391/2025	BYOMAKESH TRIPATHY	2026-01-03	One of the Address of the village name not correctly furnished in affidavit.
176	D-CRLMC/39924/2025	JUGALA KISHORE PANDA	2026-01-03	1.BLAPL number not correctly furnished in Reference certificate
177	D-ABLAPL/40852/2025	HEMANT KUMAR MUND	2026-01-03	.Name Of The Filing Advocate Not In Capital Letters In The Petition
178	D-WP(C)/53061/2025	PRASANNA KUMAR MISHRA	2026-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Page no- 42 not legible.
179	D-CRLLP/40501/2025	PARTHA SARATHI NAYAK, A.G.A.	2026-01-03	Provision of Law not proper
180	D-CRLA/40411/2025	LAXMAN PRADHAN	2026-01-03	1-Annexure-1 not marked at the top of page No.6, 2-Sentence awarded in default of fine u/s. 6 of POCSO. Act wrongly mentioned in synopsis and last line of para-1 of I.A.No.3584/2025, 3-Para Nos.of ground not marked alphabetically, 4-Para No. wrongly mentioned in declaration of I.A.No.3583/2025, 5-Para No.2 not available and para No.4 mentioned twice in I.A.No.3584/2025
181	D-LAA/54817/2025	RAJ KISHOR SWAIN	2026-01-03	Question of Maintainability.
182	D-WA/53844/2025	ANJAN KUMAR BISWAL	2026-01-03	Period of Delay 21 days delay. 2.Court Fee Payable Rs-12/-, Rs-12/- to be paid. i) Status of the parties not furnished. ii) Para no. H repeat in grounds.
183	D-CRLA/40465/2025	GOUTAM CH. ROUT	2026-01-03	Put up for S.R. after redacting the name of Informant/Respondent-2 from the appeal memo

184	D-LAA/54556/2025	SAILABALA JENA	2026-01-03	1. Period of Delay 1202 days.IA for condonation of delay Not Filed. 1.Valuation and C.Fee Payable not furnished.2.Vernacular Certificate not furnished in the Appeal and in the I.As
185	D-ABLAPL/40817/2025	GYANA RANJAN NAYAK	2026-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
186	D-ABLAPL/40815/2025	DEBASISH MITRA	2026-01-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code incorrectly Mentioned i)Paragraph no. 15 and 16 repeated in the petition.ii) Paragraph no. mentioned in affidavit not correct.iii) C.Fee of Rs.6/- not paid.
187	D-CRLMC/39905/2025	JUGALA KISHORE PANDA	2026-01-03	1. Nomenclature not correctly furnished sl. no.3 in Index
188	D-CRLA/40481/2025	DEBASISH SAMAL	2026-01-03	Put up for S.R. after filing of consolidated appeal memo
189	D-CRLA/40574/2025	BIBEKANANDA MAHAPATRA	2026-01-03	Put up for S.R. after redacting the names of informant and relatives of victim at page-4 and page-15
190	D-CRLA/40812/2025	BIBHU PRASAD DAS	2026-01-03	1. Vernacular certificate not furnished in I.As.2. Name of the victim / Informant shall not be reflected in the petition.4. provision not furnished in I.A. of stay.
191	D-BLAPL/40756/2025	SAROJ KUMAR PADHY	2026-01-03	1.CT NO 9 OF 2024 MENTIONED IN CAUSE TITLE NEED TO RECTIFIED TO 79 OF 2024 AS PER CERTIFIED COPY.
192	D-LAA/54820/2025	RAJ KISHOR SWAIN	2026-01-03	Question of Maintainability.
193	D-LAA/54391/2025	SOURAV SUMAN BHUYAN	2026-01-03	1.C.Fee Payable be corrected.2.Requisites for Appeal Notice be filed
194	D-BLAPL/40338/2025	ASWINI KUMAR MISHRA-3	2026-01-03	.Surname of fathers of the petitioner mentioned in the cause title not tally with Rejection order.
195	D-ABLAPL/40855/2025	ASHOK KUMAR SARANGI	2026-01-03	i) A .W. F. of Rs. 15/- and H. C. B. A. M. W. S. of Rs. 50/- not paid.ii) Annexure-1 not mentioned in page -6.
196	D-CRLA/40547/2025	DUSHMANTA SAHOO	2026-01-03	1.AU fee Rs 25.85 payable, Rs.2.00paid, D.C.Fees Rs.23.85 to be paid on c.copy 2. Status of appellant not furnished 3.Convicted u/s. 29 of N.D.P.S.Act wrongly mentioned in synopsis,entire appeal memo and I.As
197	D-LAA/54815/2025	RAJ KISHOR SWAIN	2026-01-03	Question of Maintainability.
198	D-BLAPL/40765/2025	NAMITA PATTANAIAK	2026-01-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. P.S case no wrongly mentioned in cause title and Prayer of the application. 2. page no 11 13 14 15 not legible 3. free copy / Certified copy of the Rejection order not filled.

199	D-CRLA/40519/2025	DEEPAK KU SAHOO	2026-01-03	Put up for S.R. after redacting the names of friend,father and mother of victim from appeal memo
200	D-LAA/55420/2025	RAJKISHORE SWAIN	2026-01-03	Question of Maintainability.
201	D-ABLAPL/40577/2025	ACHYUTANANDA PATTANAIAK	2026-01-03	In view of or.dtd. 17-11-2025 passed in ABLAPL no. 12886/ 2025 , second ABLAPL not lie
202	D-CRLA/40848/2025	SOUMYA RANJAN DAS	2026-01-03	Being aggrieved and good grounds not furnished.
203	D-CRLA/40633/2025	PRANAB RANJAN CHHATOI	2026-01-03	Put up for S.R. after redacting the name of friend of victim at para-2 of page-4 from appeal memo
204	D-CONTC/54265/2025	ADV.	2026-01-03	1. Postal receipt dated not correctly furnished in para no.3.
205	D-BLAPL/40816/2025	PRANAYA KUMAR MAHARAJ	2026-01-03	1. In Index, Annexure-3 and also paragraph 4 of the application, Charge sheet date wrongly furnished, 2. In Annexure 4 and 5 statement of witness of the person wrongly furnished as per Index.
206	D-WP(C)/49747/2025	GAYNENDRA KUMAR PARIDA	2026-01-03	.Receipt Showing Serv.copy To cg not Filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 03-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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